

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/1383/2021

This the 15th day of April, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Mohd. Akbar Sheikh Age 54 years, S/o Gh. Mohd. Sheikh R/o Bilalabad
Chankipora Sopore District Baramulla.

.....Applicant

(Advocate:- Mr. Onkar Singh-**Not Present**)

Versus

1. State of J&K through Commr/Secretary to Govt. Health Development Department
Civil Sectt. Jammu/Srinagar and 6 ors.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

ORDER

ORAL

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference and the case being listed in the regular cause list, nobody has joined the video conference on behalf of the applicant.

2. On the last date also i.e., 30.03.2021, nobody had joined the video conference on behalf of the applicant. It seems that the applicant has lost interest in pursuing the matter.

Accordingly, the T.A. is dismissed due to non appearance of applicant.

(ANAND MATHUR)
MEMBER (A)

Arun

(RAKESH SAGAR JAIN)
MEMBER (J)

